

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2463
ANSWERED ON:10.03.2011
ABOLITION OF ANTI ADULTERATION CELL
Sharma Dr. Arvind Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has abolished the anti adulteration cell and left it to the public sector oil companies to have their own cells / wings to strengthen their anti adulteration activities;
- (b) if so, the details and reasons therefor;
- (c) whether the Government officer visit to oil depots without police protection; and
- (d) if so, the Government's reaction thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b): Yes, Madam. The Anti-Adulteration Cell (AAC), was set up in March 2001 under the Ministry of Petroleum & Natural Gas (MOP&NG). Due to some irregularities noticed in its functioning, the Cell was wound up in July 2004 and Public Sector Oil Marketing Companies (OMCs) advised to create Anti Adulteration Cell in each OMC. Presently, OMCs have created an Anti Adulteration Cell under their Director (HR).

(c) & (d): The officers of OMCs and Government do not require police protection to visit oil depots operated by OMCs.